Rank	State Name	Points
14.	West Bengal	9.75
15.	Himachal Pradesh	9.55
16.	Karnataka	9.52
17.	Haryana	9.37
18.	Punjab	9.33
19.	Gujarat	9.25
20.	Uttarakhand	9.25
21.	Nagaland	8.87
22.	Assam	8.86
23.	Manipur	8.54
24.	Goa	8.49
25.	Jharkhand	7.48
26.	Madhya Pradesh	7.42
27.	Bihar	6.78
28.	Uttar Pradesh	6.46
29.	Mizoram	5.96
30.	Meghalaya	1.46
31.	Odisha	1.05
32.	Jammu and Kashmir	0.97
33.	Telangana	0.38

Allocation under the schemes of Ministry

- 83. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of PANCHAYATI RAJ be pleased to state:
- (a) the details of grants released under various schemes of the Ministry to States during the last four years and the current year, year-wise, State-wise and scheme-wise;
- (b) whether these grants were released on time, year-wise, State-wise and scheme-wise;
 - (c) the details of expenditure, scheme-wise; and

(d) the details of physical targets set and achieved, State-wise and year-wise, with particular reference to Andhra Pradesh?

THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR): (a) to (c) The Statements, indicating State/Union Territory-wise and year-wise grants released and the expenditure incurred during the last four years and current year in respect of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA)/Capacity Building Panchayat Sashaktikaran Abhiyan (CB-PSA)/Rashtriya Gram Swaraj Abhiyan (RGSA) and Incentivization of Panchayats are enclosed at Statement-I and II respectively (See below). The scheme of RGPSA/CB-PSA/RGSA is demand driven in nature and funds are released to States/UTs on the basis of submission of Annual Proposals and approval thereof by Central Executive Committee (CEC). Release of award money under Incentivization of Panchayats depends upon the submission of the Utilization Certificates of the previous year(s).

(d) Since the scheme Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA)/ Capacity Building Panchayat Sashaktikaran Abhiyan (CB-PSA)/Rashtriya Gram Swaraj Abhiyan (RGSA is demand driven in nature, no physical target was set therein. Funds had been released to States including Andhra Pradesh on basis of their respective Annual Action Plan after approval by Central Executive Committee (CEC). The Incentivization of Panchayats scheme encourages Panchayats to perform better and creates models for other Panchayats to follow. There is no physical target for the scheme.

Statement-I

Details of funds released and cumulative utilization by States during last four year and current year in respect of RGPSA/CB-PSA/RGSA

(₹ in crore)

Sl. No.	Name of the State/ UT		Fund R	Cumulative utilization till March	Fund Rele- ased			
		2015-16	2016-17	2017-18	2018-19	2019	2019-20	
1	2	3	4	5	6	7	8	
1.	Andhra Pradesh	12.5	91.61	81.35	67.69	200.22	-	
2.	Arunachal Prades	sh 0	0.59	3.59	33.19	37.33	-	
3.	Assam	17.08	49.08	27.59	39.21	111.29	-	

Written Answers to

2 1	2	
4.	Bihar	

- 5. Chhattisgarh
- 6. Gujarat
- 7. Haryana
- 8. Himachal Prade
- Jammu and Kas
- 10. Jharkhand

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(₹ in crore)

Statement-II

Incentivization of Panchayats Scheme (Details regarding award money released to States/UTs and utilization certificates received from them as on 13.06.2019)

UCs will become due in next financial year (as on 13.06.2019) Incurred/ Expen-UC recediture ived 13 2019-20 Expen- Grant Incurred/ ased diture rele-12 UC received 0.50 \Box 2018-19 0.10 0.10 1.20 0.43 0.50 Grant 2.24 released 10 UC rece-0.10 2.17 0.10 0.05 1.27 Grant Expenased Incurred/ 2017-18 rele- diture ived 6 2.17 0.10 0.05 1.27 0.10 ∞ 0.10 Incurred/ UC rece-0.10 1.62 Expen-2.01 diture ived 2016-17 Grant ased 0.10 0.10 rele-1.62 2.01 9 Incurred/ UC rece-Grant Expenditure ived 2015-16* 5 ased rele-Category of Award NDRGGSP NDRGGSP NDRGGSP DDUPSP DDUPSP DDUPSP DDUPSP Arunachal Pradesh States/UTs Andhra Pradesh 7 Assam Bihar Sl. No.

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19	1.32	0.10	1.45	0.10	96.0	8	0.91	3	1	8	1.24	1	1.40	3	0.10	1.45	
ű	1.32	0.10	1.45	0.10	96.0	ũ	0.91	0.079	ũ	ũ	1.24	ũ	1.40	0.10	ũ	1.45	
ä	1.36	0.10	1.56),ij	1.24	i	ä	ä	î	î	i	ä	1.50	0.10	î	1.45	
9	1.36	0.10	1.56	1	1.24	3	3	1	3	1	3	3	1.50	0.10	3	1.45	
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	Chhattisgarh		Gujarat		Haryana		Himachal Pradesh		Jammu and	Kashmir	Jharkhand		Karnataka			Kerala	
	5.		.9		7		∞.		6		10.		i			12.	

338	Writte	en 1	4nsu	ers	to [RAJYA SABHA]							Unstarred Questions						
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6	9	2.22	1	ï	ņ	0.73	0.10	ï	ğ	1.39	0.12	1.36	0.10	99.0	0.10	ï	1.59	
∞	0.20	2.22	I	2.17	0.10	0.73	0.10	Ī	ű	1.39	0.12	1.36	0.10	99.0	0.10	Ī	1.59	
7	ĵi	2.58	0.20	2.19	ā	0.20	0.10	ī	ā	1.52	80.0	1.52	0.10	0.70	Ē	ī	1.74	
9	9	2.58	ŗ	2.19	9	0.20	0.10	3	9	1.52	80.0	1.52	0.10	0.70	0.10	ì	1.74	
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2		Madhya Pradesh		Maharashtra		Manipur		Odisha		Punjab		Rajasthan		Sikkim			20. Tamil Nadu	
		13.		14.		15.		16.		17.		18.		19.			20.	

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6	9	1.36	<u>E</u>	0.91	60.0	1.23	0.10	4.07	9	1.90	0.10	ij		Ë
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7	0.10	1.29	0.10	0.91	0.10	1.26	0.10	4.19	ű	1.90	0.10	ì	ä	ľ?
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3	NDRGGSP	DDUPSP	NDRGGSP	DDUPSP	NDRGGSP	DDUPSP	NDRGGSP	DDUPSP	NDRGGSP	DDUPSP	NDRGGSP	GPDP Award	DDUPSP	NDRGGSP
2		Telangana		Tripura		23. Uttarakhand		24. Uttar Pradesh		West Bengal			26. Chandigarh	
1	1	21.		22.		23.		24.		25.			26.	

Abbreviations:

1.

en miswers to

- DDUPSP -Deen Dayal Upadhyay Panchayat Sashaktikaran Puraskar
- NDRGGSP Nanaji Deshmukh Rashtriya Gaurav Gram Sabha Puraskar
- GPDP Gram Panchayat Development Plan Award
- 2 *W.e.f. 2016-17, "Incentivization of Panchayats" became a separate scheme as per the Detailed Demands for Grants. Prior to that it was a sub-component under the erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan. Currently (w.e.f 2018-19), it is Central component of Rashtriya Gram Swaraj Abhiyan scheme.
- Till 2015-16, funds under RGGSP (now NDRGGSP) were released under Media & Publicity Scheme.
- GPDP Award instituted during the year 2017-18; GPs awarded during National Panchayati Raj Day held on 24.04.2018 and funds released subsequently during the FY 2018-19.

Effective functioning of panchayats

- 84. SHRI G. C. CHANDRASHEKHAR: Will the Minister of PANCHAYATI RAJ be pleased to state:
- (a) whether Government has launched the scheme Rashtriya Gram Swaraj Abhiyan and if so, the details thereof;
- (b) whether Government has undertaken a Mission Antodaya to bring one crore households out of poverty to make 50,000 Gram Panchayats poverty free and if so, the details thereof;
- (c) whether there is an urgent need for implementation of e-governance in panchayats to make them transparent, accountable and effective institutions of self-governance and if so, Government's reaction thereto; and
- (d) the other corrective steps taken by Government for strengthening Panchayati Raj Institutions during last three years?

THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR): (a) Yes Sir. In order to strengthen governance capabilities of Panchayati Raj Institutions to deliver on Sustainable Development Goals, the Government has launched the core Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA). This is being implemented